

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.02.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra


CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing - <b>CIRP</b>	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar,	M/s Associate Decor Limited	Shri Alok Kailash Saksena, RP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:



Adv. For R.P

Vivek Reddy 

**ORDER**

Heard Mr. Vivek Reddy Learned Senior Counsel for the RP. The Learned Senior Counsel submits that he has filed I.A seeking clarification/direction. . Post the case on 13.02.2020 along with I.A.

  
**Verified MEMBER (T)**

  
**MEMBER (J)**

Gy  
  
**Court Officer**